NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 1424 of 2019

IN THE MATTER OF:

Western Coalfields Ltd. ...Appellant

Versus

Sai Wardha Power Generation

Ltd. & Ors. ...Respondents

Present:

For Appellant: Mr. Aaditya A. Pande, Advocate

For Respondents: Mr. Manish Jha and Mr. Ashish Joshi, Advocates for

the Resolution Professional

Mr. Ajith S. Ranganathan and Mr. Rohit Rajershi,

Advocates for Resolution Applicant

ORDER

16.03.2020 Mr. Rohit Rajershi, Advocate appeared on behalf of consortium of 'Sri City Pvt. Ltd.' and 'K.C.R. Enterprise LLP' (Successful Resolution Applicants). He undertakes to file his reply-affidavit along with Vakalatnama within a week.

Rejoinder, if any be filed within one week thereof.

Post the matter 'for Admission (After Notice) on 21st April, 2020.

[Justice Bansi Lal Bhat] Acting Chairperson

[Justice Anant Bijay Singh] Member (Judicial)

> [Shreesha Merla] Member (Technical)

/ns/rr/